NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRIKANT MOIHAN For the R-I Company

2. K. Crowtheyn kuman Athiban Vijay A: 12

Cannel for Politicere

ORDER

Counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. PCS representing R1 present. Time extended at request. Put up on 30.11.2017.

-sel-

- sel -

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)